

**गंडक परियोजना**

1832 { श्री धिभूति मिश्र :  
श्री क० ना० तिवारी :

क्या सिन्हाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार राज्य सरकार गंडक परियोजना का खर्च उठाने की स्थिति में नहीं है; और

(ख) यदि हाँ, तो क्या केन्द्रीय सरकार इस परियोजना को अपने हाथ में लेने का विचार कर रही है ?

सिन्हाई और विद्युत् मंत्री (डा० कु० ल० राव) : (क) केन्द्रीय सरकार पहले से ही बिहार सरकार को श्रेण दे रही है ताकि वे गंडक परियोजना के अपने हिस्से के सारे खर्च को पूरा कर सकें ।

(ख) प्रश्न नहीं उठता ।

**Treatment of Blood Vessels**

1833. { Shri R. G. Dubey:  
Shri Yashpal Singh:

Will the Minister of Health be pleased to state:

(a) whether it has come to the notice of the Indian Council of Medical Research that new methods have been invented in U.S.A. for the treatment of diseased blood vessels; and

(b) whether it is a fact that at the Medical Centre, Texas, Dr. Michael E. De. Bakay succeeded with some of the attempts of repairing abdominal and thoracic aorta?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Such methods are in practice for longer than eight or nine years. The De. Bakay blood vessel grafts have been used here in India at the K.E.M. Hospital, Bombay and elsewhere for about five years. Abdominal and thoracic aorta are being repaired there, including operation for

aneurysms, blocks, congenital lesions etc.

दिल्ली भूमि और विकास विभाग द्वारा दी गयी भूमि

1834. श्री नवल प्रभाकर : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली भूमि और विकास विभाग की ओर से 1961-62 और 1962-63 में कितनी और किन-किन संस्थाओं को भूमि दी गई;

(ख) प्रत्येक मामले में भूमि देने की शर्तें क्या हैं; और

(ग) क्या भूमि देने के लिये विभाग में कोई समिति है ?

निर्माण और आवास मंत्री (श्री मेहर चन्द खन्ना): (क) 1961-62 में 25 संस्थाओं को और 1962-63 में 17 संस्थाओं को भूमि आवंटित की गयी थी । उन संस्थाओं के नामों की सूची सभा पटल पर रख दी गयी है । [पुस्तकालय में रखा गया, देखिये संख्या एल० टी०-3745/64]

(ख) पट्टेनामे में दी गयी शर्तों के आधार पर आवंटन किया जाता है । शर्तों के साथ-साथ उस में निम्नांकित बातें भी शामिल हैं :—

(1) भूमि का किराया आवंटन की तारीख से वसूल किया जाता है ।

(2) भूमि का उपयोग उसी प्रयोजन के लिए किया जाना चाहिए जिसके लिए उसका आवंटन किया गया है ।

(3) आवंटन की तारीख से 24 महीने के भीतर इमारत बन जानी चाहिए ।

(4) भूमि का किराया प्रति तीस वर्ष बाद पुनर्विचारणीय है ।

(ग) जी नहीं ।

#### Diabetes

1835. { Shri Shree Narayan Das:  
Shri Vishram Prasad:  
Shri Prakash Vir Shastri:  
Shri Jagdev Singh Siddhanti:  
Shri D. D. Mantri:

Will the Minister of Health be pleased to state:

(a) whether the pilot survey launched in Delhi for the detection of diabetes has been completed; and

(b) if so, the result thereof?

**The Minister of Health (Dr. Sushila Nayar):** (a) Yes.

(b) The pilot survey for the detection of diabetes in Delhi was launched under the guidance of Dr. K. L. Wig, Director and Professor of Medicine, All India Institute of Medical Sciences, New Delhi. 1027 patients (819 males, 208 females) were checked. Urine and blood—2 hours after meals were checked for making the diagnosis. A small kit for on-the-spot tests was used. 18% persons were found to have blood sugar values more than 120 mg. per cent. This needs further confirmation by a glucose tolerance test for the diagnosis of diabetes mellitus. Such persons are being informed regarding this and opportunities for the same are being provided at a special clinic of the All India Institute of Medical Sciences.

#### Backward Areas

1836. { Shri Shree Narayan Das:  
Shri Yashpal Singh:

Will the Minister of Planning be pleased to state:

(a) whether the work of identifying backward areas according to the list of indicators of regional development as formulated by the Planning Commission has been undertaken;

(b) if so, the organisation set up for the purpose; and

(c) the programme that has been drawn up in this regard?

**The Minister of Planning (Shri B. R. Bhagat):** (a) to (c). Yes sir. Indicators of regional development have been selected and the State Governments are being requested to identify backward areas on the basis of these indicators. Further action will be taken as outlined on page 84-85 (para 10) of the memorandum on the Fourth Five Year Plan.

#### Water Meters in M.Ps. Flats

1837. **Shri Bhagwat Jha Azad:** Will the Minister of Health be pleased to state:

(a) whether the water meters installed by the New Delhi Municipal Committee are showing fantastic readings and heavy charges are being realised from the residents in North and South Avenues;

(b) whether the North Avenue M.Ps. Club had passed and forwarded a resolution in this regard to the Ministry of Home Affairs; and

(c) if so, the action taken in the matter?

**The Minister of Health (Dr. Sushila Nayar):** (a) The water charges in respect of M.Ps. Flats in North and South Avenue, New Delhi, were recovered by the Central Public Works Department from the M.Ps. till March, 1964. The New Delhi Municipal Committee have installed 349 meters in M.Ps. Flats in that area. Out of 349 meters, 222 have been recording the consumption of water correctly. Sixty-one meters could not be read as the premises were repeatedly found locked. The remaining 66 meters have become defective. The consumption was, therefore, assessed by the New Delhi Municipal Committee in these cases on provisional basis and is subject to later adjustment. Out of 66 defective meters 38 meters have been replaced. The replacement of the remaining 28 meters could not be done as the